

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 102 of 2014

Dated : 7th July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

**Tamil Nadu Generation and Distribution
Corporation Ltd.**

... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Ms. Anushree Bardhan for R-3 to R-4
Mr. Hemant Singh for R-10

ORDER

It is submitted that the impugned Order in this Appeal is the subject matter of other Appeal No. 86 of 2014, which is pending before Court II.

Therefore, post this matter before Court II today at 2.30 p.m.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/kt